

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

28/11/2019

O.A./260/374/2018

M.A./260/323/2018

M S SAHOO

-V/S-

DOORDARSHAN

ITEM NO:68

FOR APPLICANTS(S) Adv. : Mr. D.K. Mohanty-A

FOR RESPONDENTS(S) Adv.: Mr. S.B, Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant has filed a Memo to withdraw the O.A. Ld. Counsel for the respondents is present. Accordingly, the O.A. is disposed of as withdrawn.</p>
	<div style="display: flex; justify-content: space-around;"> <div data-bbox="516 1055 940 1080"> (SWARUP KUMAR MISHRA) MEMBER (J) </div> <div data-bbox="940 1055 1365 1080"> (GOKUL CHANDRA PATI) MEMBER (A) </div> </div>
	<p>kb</p>